# GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI,

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

# LOK SABHA

# **UNSTARRED QUESTION NO. 634**

ANSWERED ON 22.07.2021

# KALESHWARAM IRRIGATION PROJECT

#### 634. SHRI ANUMULA REVANTH REDDY

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether instances of corruption has come to fore in the ongoing lift irrigation projects of Telangana
- namely Kaleshwaram and Palamuru RangaReddy lift irrigation projects and if so, the details thereof;
- (b) whether the Government has any plans to order investigation in this matter;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether there has been several instances of leakage from dams of above mentioned irrigation projects;

and

(e) if so, the details thereof and the action taken thereon?

## **ANSWER**

### THE MINISTER OF STATE FOR JAL SHAKTI AND TRIBAL AFFAIRS

### (SHRI BISHWESWAR TUDU)

(a) to (c) Irrigation projects are planned, implemented and managed by the concerned State Governments, as per their own resources and priorities. Role of Government of India is limited to providing technical support, and partial financial support in some cases, as per the norms of the existing schemes being implemented by Government of India.

Both Kaleshwaram and Palamuru Rangareddy Lift Irrigation projects are being executed by the Government of Telangana from their resources. As informed by the State Government, no instances of corruption have come to its notice regarding these projects.

(d) & (e) Government of Telangana has informed that no such instance of leakage from the dams of the above projects has come to its notice.

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